

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.5/9/AMR/2023		9 of IBC	Cesare Bonitti (International) Private Limited Vs. BGR Energy Systems Limited

**ORDER**

Ms.Samitha Vaviya, proxy counsel for the OC present. Ms. Kruthi K, Counsel for the CD present. Vakalathanam and counter not filed.

At request of the counsel for the CD for filing vakalathnama and counter, list the matter on 19.04.2023, making it clear that no further time would be granted.

**Sd/-  
JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

*RSN*